

**GOVERNMENT OF INDIA
ENVIRONMENT, FORESTS AND CLIMATE CHANGE
LOK SABHA**

UNSTARRED QUESTION NO:4912
ANSWERED ON:23.12.2014
BIO-DIVERSITY CONSERVATION
Mohan Shri P. C.

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government is considering any proposal to include bio-diversity conservation as a new criterion to grant environmental and forest clearances;
- (b) if so, the details thereof;
- (c) whether adding new components for clearances in addition to the existing tough clearances by the Government will hamper industrial and infrastructure projects;
- (d) if so, the details thereof; and
- (e) whether the Government has assessed the impact on bio-diversity of any industrial project cleared so far and if not, the reasons therefor?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

(a) to (e) Assessment of impact of a project on flora and fauna is one of the components of the Environmental Impact Assessment (EIA) study undertaken by the project proponents for grant of Environmental Clearance to a project. Appropriate measures to mitigate adverse impacts of a project on inter-alia biodiversity are also incorporated in the Environment Management Plan (EMP) prepared by the project proponent for obtaining Environmental Clearance to the project.

Centre Government while examining proposals seeking prior approval of Central Government under the Forest (Conservation) Act, 1980 for diversion of forest land for non-forest purpose also assess impact of diversion of forest land on inter-alia biodiversity.

Centre Government while according Environmental and Forest Clearance to projects stipulate appropriate conditions to minimize/mitigate impact of project on biodiversity.